

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**TA (AT) (Competition) No. 03 of 2017**  
**(Old Appeal No 44of 2016)**

**IN THE MATTER OF:**

**M/s. Eli Lilly & Company**

**...Appellant**

**Versus**

**CCI**

**...Respondents**

**Present:**

**For Appellant: Mr. Amit Sibal, Senior Advocate with Mr. Pranjali Prateek,  
Mr. Saksham Dhingra and Mr. Ebaad Khan Advocates.**

**For Respondent: Ms. Bulbuli Richang DD/ Law/CCI**

**O R D E R**

**10.07.2019** Due to paucity of time the matter could not be taken up.  
Post this appeal 'for hearing' on 31<sup>st</sup> July, 2019 at 2.00 P.M.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

/mohan/gc/